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THE HIGH COURT OF KERALA

Kochi : 682 031  
Dated : 11.10.2017

PROCEEDINGS

High Court Establishment- Regularisation of provisional promotion in the category of Senior Grade Assistants, High Court - orders issued.

.....  
Read : High Court proceedings No.A2-428/2017 dated 22.08.2017

Order No. A2-428/2017(2)

In view of the pending allegations and adverse remarks in the Annual Confidential Reports of Sri. Shameer Babu S. Y., Assistant, High Court, he was provisionally promoted as Senior Grade Assistant, High Court w.e.f. 06.04.2017 subject to the decision taken on the report obtained after the expiry of his observation period. He was reverted as Assistant, High Court w.e.f. 10.04.2017 and provisionally reappointed as Senior Grade Assistant, High Court w.e.f. 11.04.2017.

As the promotion and reappointment granted to Sri. Shameer Babu S. Y., Assistant, High Court as Senior Grade Assistant, High Court has been provisional, further promotions in the category of Senior Grade Assistant, High Court were also made provisional.

Now the Honourable the Chief Justice has ordered to regularise the provisional promotion given to Sri. Shameer Babu S. Y., Assistant, High Court as Senior Grade Assistant, High Court.

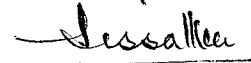
Accordingly, the provisional promotion and reappointment granted to Sri. Shameer Babu S. Y., Assistant, High Court as Senior Grade Assistant, High Court w.e.f. 06.04.2017 and 11.04.2017 respectively are regularised with effect from the said dates.

The provisional promotion / reappointment granted to the following Assistants, High Court as Senior Grade Assistants, High Court are also regularised with effect from the dates shown against their names.

1. Sri. Jeejo M. V. : 11.04.2017
2. Smt. Resmi V. : 11.04.2017
3. Sri. Krishna Raj V. : 11.04.2017

4. Sri. Pratheesh K. K. : 11.04.2017  
5. Smt. Sindhu C. : 11.04.2017  
6. Smt. Rahana V. M. : 11.04.2017  
7. Smt. Sunimol P. K. : 11.04.2017  
8. Smt. Revathi M. Nair : 17.04.2017  
9. Sri. Dileep E. R. : 17.04.2017  
10. Smt. Smitha Sasidharan : provisional promotion w.e.f.17.04.2017  
and reappointment w.e.f. 24.05.2017  
(She was reverted as Assistant, High Court w.e.f.23.05.2017)  
11. Sri. Syamprasad T. A. : provisional promotion w.e.f.17.04.2017  
and reappointment w.e.f. 09.06.2017  
(He was reverted as Assistant, High Court w.e.f. 29.04.2017)  
12. Smt. Simi N. C. : 09.06.2017  
13. Sri. C. R. Kannan : 09.06.2017

(By Order)



Lissamma Joseph Murickan  
Assistant Registrar (H. G)



To

The persons concerned  
The Joint Registrars, High Court  
The Private Secretary to the Chief Justice, High Court  
The Public Relations Officer, High Court.  
The Assistant Registrars\*concerned and Chief Librarian, High Court  
The Section Officers concerned  
The Finance Wing, High Court  
The 'G' (Accounts - II & III) sections, High Court  
The IT Section, High Court(for uploading in website)  
The Confidential Assistants to the Registrars, High Court  
The Administrative Records Section, High Court  
The file.